

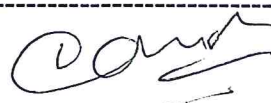
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/36/(IB)/2018  
NAME OF THE PETITIONER(S) : BHANSALI CHEMICALS MADRAS LTD  
NAME OF THE RESPONDENT(S) : SIPCOT & SIDCO PHASE II ENTERPREURE FINISHED  
LEATHER EFFLUENT TREATMENT COM PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	M-1C-BHANSAL	PCS for ULC	

**ORDER**

PCS representing the petitioner/operational creditor present and stated that he has sent notice to the respondent for appearance and making submissions today and the same was delivered. He prayed for time to file an affidavit in proof of sending notice to the respondent by the next date of hearing. Time is enlarged at request. Put up on 12.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc